GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1421 TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

CYBER CRIME

1421. SHRIMATI K. MARAGATHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that the Government has taken two major steps to stop cyber crime on the lines of the US system after accepting the major recommendations of an expert committee set up last year to look into cyber crime and suggested a roadmap for tackling it effectively;
- (b) if so, the details thereof;
- (c) whether the Government has decided to set up Indian Cyber Crime Coordination Centre and a Cyber Crime Prevention against Women and Children; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): To prepare a roadmap for effectively tackling cyber crimes in the country, the Expert Group constituted in the Ministry of Home Affairs has recommended to set up an Indian Cyber Crime Coordination Centre (I4C). This has been accepted by the Ministry of Home Affairs, in-principle, for effective execution of online cyber crime reporting,

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cybercrime monitoring, setting up of forensic units, capacity building of police, prosecutors & judicial officials, promotion of Research & Development, awareness creation etc.

(c) to (d): Based on the recommendation of the Expert Committee to look into the issues relating to cyber crime, it has been proposed to formulate two schemes. The I4C Scheme is proposed for effectively tackling the different facets of cyber crimes and to focus on the crime in cyberspace namely identity theft, scam e-mails/phone call harassment including VOIP/Online fraud/e-mail account hacking/online booking fraud, auction fraud, fraud in employment/business opportunities, Ponzi/pyramid, spam, credit card fraud, intellectual property crimes, investment fraud etc. To strengthen fight against cyber crimes committed against women and children specifically, a scheme for Cyber Crime Prevention against Women and Children (CCPWC) has been proposed with funding from Nirbhaya CCPWC will focus on crimes like online sexual abuse, Fund. offensive/obscene e-mails, defaming, stalking, pornographic videos, online harassment, spoofing e-mails, morphing of images for pornographic content etc.
